



By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-70/1992/5773/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dulal Mech,
Member, Motor Accident Claims Tribunal,
Goalpara.

Dated Guwahati the 26th September, 2019.

Sub: **Casual leave along with station leave permission.**

Ref:- Your letter No. MACT/GLP/2019/625, dtd. 23.09.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave on 03.10.2019 and 04.10.2019 along with headquarter leave permission w.e.f. the evening of 01.10.2019 till the morning of 09.10.2019, has been granted/rejected.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-70/1992/5774/A, dated 26.9.19

Copy to:

1. The Systems Analyst, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)